

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.101
IB/234/ND/2024

IN THE MATTER OF:

Gogia Leasing Limited	...	Applicant
Versus		
Sunanda Polymers LLP	...	Respondent

Under Section 7 of (IBC), 2016

Order delivered on 08.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Mohit Nandwani, Adv.
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard the submissions made by Ld. Counsel appearing for the Applicant.

Issue notice to the Respondents returnable by 27.05.2024. Let steps be taken within three days from today and file proof of service. Further, the Respondents are directed to file reply within one week from the date of receipt of the application. List the matter on **27.05.2024.**

-SD-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)